

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA – HON'BLE MEMBER (J)
CORAM: SHRI VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/154/2021
NAME OF THE COMPANY	Bhrunda Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Satya Surya Aluminium Industries Ltd
NAME OF THE RESPONDENT(S)	Bhrunda Infra Pvt Ltd
UNDER SECTION	9 of IBC


ORDER

Mr. Y. Suryanarayana, Learned Counsel for Applicant appeared in person and submitted that a Memo has been filed on behalf of the Petitioner seeking withdrawal of the Company Petition. Perused the Memo. Memo recorded. In the light of the Memo, nothing survives in the matter. Hence, **CP No. IB/154/2021 is dismissed as withdrawn** with liberty in case there is a breach of settlement terms. No costs.



MEMBER (T)

Syamala



MEMBER (J)